



2026:AHC:18095

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 354 of 2026

Ismita Yadav

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Pawan Kumar Bhardwaj, Pradeep Kumar
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Pradeep Kumar-IV, learned counsel for the writ petitioner and Sri P.K. Srivastava, learned Addl. Chief Standing Counsel for the State.
2. The solitary prayer is to conclude proceedings against the Respondent no.6, which is apparent from a notice dated 15.07.2025.
3. Sri Pramod Kumar Srivastava, learned Addl. Chief Standing Counsel submits that in case decision has not been taken, it will be taken in that regard.
4. Considering the submissions so made across the Bar, the writ petition stands **disposed of** leaving it open for the respondent no.5 to conclude the proceedings against Respondent no.6 after affording opportunity of hearing within a period of three months, from the date of production of certified copy of the order.

January 27, 2026

N.S.Rathour

(Vikas Budhwar,J.)